

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 758
ANSWERED ON 10.02.2025

PRIME MINISTER'S 15 POINT PROGRAMME FOR MINORITIES

758. SHRI SATNAM SINGH SANDHU:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details on Prime Minister's 15 Point Programme for Minorities;
- (b) the details on the outcomes achieved under the Programme;
- (c) the details of initiatives taken for minorities in the domain of education under the Programme; and
- (d) the details of skill development initiatives taken for minorities under the Programme?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRI KIREN RIJJU)

(a) to (d): The Prime Minister's New 15 Point Programme for welfare of Minorities is a programme which covers various schemes/initiatives of the participating Ministries/Departments with an aim to ensure that the underprivileged and weaker sections of six centrally notified minority communities have equal opportunities for availing the various Government welfare Schemes and contribute to the overall socio-economic development of the Country.

The programme has the following broad objectives: (i) Enhancing opportunities for education; (ii) Ensuring an equitable share for minorities in economic activities and employment, through existing and new schemes, enhanced credit support for self-employment, and recruitment to State and Central Government jobs; (iii) Improving the conditions of living of minorities by ensuring an appropriate share for them in infrastructure development schemes; and (iv) Prevention and control of communal disharmony and violence.

The schemes of the Ministry of Minority Affairs covered under the Prime Minister's 15 Point Programme are exclusively meant for notified minorities. However, 15% of the outlays and

targets, to the extent possible, of schemes/initiatives implemented by other participating Ministries/Departments are earmarked for notified minorities.

The welfare schemes, including initiatives for education and skill development of minorities, being implemented by Ministry of Minority Affairs and other participating ministries under the programme, are as under:

- i. Pre-Matric Scholarship Scheme
- ii. Post-Matric Scholarship Scheme
- iii. Merit-cum- Means based Scholarship Scheme
- iv. National Minorities Development Finance Corporation (NMDFC) Loan Schemes
- v. Samagra Shiksha Abhiyaan (M/o Education)
- vi. DeenDayal Antyodaya Yojana (DAY-NRLM)- (M/o Rural Development)
- vii. Deen Dayal Upadhyay – Gramin Kaushalya Yojana (M/o Rural Development)
- viii. Pradhan Mantri Awaas Yojana (M/o Rural Development)
- ix. Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (M/o Housing & Urban Affairs)
- x. Priority Sector Lending by Banks (Department of Financial Services)
- xi. Pradhan Mantri Mudra Yojana (Department of Financial Services)
- xii. POSHAN Abhiyaan (Ministry of Women & Child Development)
- xiii. National Health Mission (Department of Health & Family Welfare)
- xiv. Ayushman Bharat (Department of Health & Family Welfare)
- xv. National Rural Drinking Water Programme (Jal Jeevan Mission), (Department of Drinking Water & Sanitation)

The Schemes are being implemented by the respective Ministries/Departments under the saturation approach of Government. Under the saturation approach of the Government many of the components have achieved mainstreaming.
